

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No. 202

Dated 18/07/2020

In view of the letter of Sri Smarajit Majumder, Ld. Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly he is exempted from the roster duty scheduled on 20/07/2020 and 21/07/2020 pursuant to this Office Order No.196 dated 17/07/2020 and the following modifications have been made :-

Sri Prasanta Sil, Additional District & Sessions Judge, 3<sup>rd</sup> Court, Hooghly will remain in charge of the Court of Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly; Additional District & Sessions Judge, 1<sup>st</sup> and 2<sup>nd</sup> Fast Track Court, Hooghly in addition to his own Court on **20/07/2020**.

Similarly, Sri Anupam Maity, Judge, Special Court (E.C.Act)-cum-ADJ, Hooghly will remain in charge of the Court of Additional District & Sessions Judge, 1<sup>st</sup> Court, Hooghly; Additional District & Sessions Judge, 1<sup>st</sup> and 2<sup>nd</sup> Fast Track Court, Hooghly in addition to his own Court on **21/07/2020**.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly